## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

CP 437/2000 IN OA 2376/1997



New Delhi, this the 9th day of January, 2001

Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman (J) Hon'ble Sh. Govindan S. Tampi, Member (A)

Shri Krishan Kumar Marwah, S/o Shri Pyare Lal R/o A-247, Shiva Nagar, New Delhi.

...Petitioner

(By Advocate : Sh. U.Srivastava)

VERSUS

Shri K.K.Bhasin Director of Education, Delhi Administration, Old Sectt. Delhi - 54.

...Respondent

(By Advocate : Mrs. Meera Chibber)

## ORDER (ORAL)

## Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman (J)

Sh. U.Srivastava, learned counsel for the petitioner submits that he is satisfied with the orders passed by the respondents in compliance with the Tribunal's order dated 7-8-2000 in OA 2376/97. He, therefore, submits that he does not wish to press CP 437/2000.

2. Noting the above, CP 437/2000 is dismissed. Notice to the respondents is discharged.

Govindan S. Tampi)

Member (A)

(Smt. Lakshmi Swaminathan)
Vice-Chairman (J)

/vikas/